

township; if so, the amount demanded by them and the nature of their proposal ;

(b) the salient features of the proposed Auroville township, nature of its ideals and necessity as submitted to Government ;

(c) the total amount required to build the said township and the sources from which the funds are expected; and

(d) whether it is a fact that C.I.A. funds in India are being used to build this township?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION (SHRI BHAGWAT JHA AZAD) :

(a) Yes, Sir. The Society had asked for a grant of Rs. 5 lakhs from the Indian National Commission for Unesco in the Ministry of Education to meet half the cost of putting up the administrative Block of the Auroville complex. This request has not been acceded to.

(b) and (c). Full information is being collected and a statement will be placed on the Table of the House.

(d) No, Sir.

उत्तर प्रदेश के मेरठ जिले में सड़कें

6855. श्री रघुवीर सिंह शास्त्री : क्या परिवहन तथा नौबहन मंत्री यह बताने की कृपा करेंगे कि :

(क) उत्तर प्रदेश के मेरठ जिले में किन-किन सड़कों को चौथी पंच-वर्षीय योजना में बनाने का विचार है ;

(ख) क्या इस योजना के अन्तर्गत सड़कें बनाने के लिये कोई प्राथमिकता निर्धारित की गई है ;

(ग) यदि हां, तो उसका व्यौरा क्या है ;

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(घ) क्या इस जिले की जिन कुछ सड़कों को तीसरी पंचवर्षीय योजना में बनाने का विचार था उन्हें नहीं बनाया गया है ; और

(ङ.) यदि हां, तो तत्सम्बन्धी व्यौरा क्या है तथा उनके न बनाये जाने के क्या कारण हैं ?

परिवहन तथा नौबहन मंत्रालय में उप-मंत्री (श्री भक्त दर्शन) : (क) से (ङ). अपेक्षित सूचना राज्य सरकार से एकत्रित की जा रही है और उसे यथा समय सभा-पटल पर रख दिया जाएगा ।

MEANS-CUM-MERIT SCHOLARSHIP

6856. SHRI A. SREEDHARAN : Will the Minister of HOME AFFAIRS be pleased to refer to the reply given to Unstarred Question No. 3439 on the 9th August, 1968 and state whether Dearness Allowance granted to Government employees is treated as income for the purpose of grant of means-cum-merit scholarship to the boys selected from the Union Territories for admission to Sainik Schools ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : Dearness Allowance will not be treated as income in case of salaried class.

INCLUSION OF DOCTORS OF LOCAL BODIES IN INDIAN MEDICAL HEALTH SERVICES

6857. SHRI N. R. DEOGHARE : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government propose to include all the doctors from Local Bodies in Delhi who had been shown

in C.G.H.S. Lists in the Indian Medical Health Services which is being formed; and

(b) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) All the doctors belonging to the Central Health Service including those on deputation to Local Bodies in Delhi, who fulfil the conditions of eligibility for appointment to the Indian Medical & Health Service at its initial constitution, shall be considered for selection.

(b) Does not arise.

CASTASIA

6858. SHRI MAHANT DIGVIJAI NATH : Will the Minister of EDUCATION be pleased to state :

(a) the amount spent by the Government on the Conference CASTASIA ;

(b) how much of the amount so spent is in foreign exchange component; and

(c) the amount of foreign exchange given by UNESCO for the Conference ?

THE MINISTER OF EDUCATION (DR. TRIGUNA SEN) : (a) The actual amount spent on 'CASTASIA' is not available at present as the accounts of the Conference have not yet been closed. However, a sum of Rs. 2,625 lakhs had been sanctioned towards expenses for providing the material and organisational arrangements for the Conference.

(b) No expenditure in foreign exchange has been incurred.

(c) No foreign exchange has been given by UNESCO for the Conference.

COLLEGE TEACHERS IN CHANDIGARH

6859. SHRI SHRI CHAND GOYAL : Will the Minister of EDUCATION be pleased to state :

(a) whether Government have received any recommendation from the Administration of Union territory, Chandigarh, regarding the grant of grades and allowances to the College teachers of private Colleges of Chandigarh and the same is pending in his Ministry for a long time; and

(b) if so, when a decision thereon is likely to be taken?

THE MINISTER OF EDUCATION (DR. TRIGUNA SEN) : (a) and (b). The Chandigarh Administration has submitted a proposal for revision of salary scales of private college teachers. It is under consideration and a decision is likely to be taken soon.

हिन्दी टाइपराइटर

6860. श्री जि० ब० सिंह :

श्री जगन्नाथ राव जोशी :

श्री राम सिंह अयरवाल :

क्या गृह-कार्ये मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या उनका ध्यान हिन्दी सलाहकार समिति के 10 जुलाई, 1967 के प्रतिवेदन के पृष्ठ 14 की ओर दिलाया गया है ;

(ख) यदि हां, तो क्या सरकार का विभिन्न मंत्रालयों को यह आदेश देने का विचार है कि भविष्य में केवल हिन्दी के टाइपराइटर ही खरीदे जाएं और अंग्रेजी टाइपराइटर खरीदने के लिये वित्त मंत्रालय से विशिष्ट स्वीकृति ली जानी चाहिये ; और

(ग) यदि नहीं, तो उसके क्या कारण हैं ?